

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 125**  
**Appeal No. 49/252/ND/2021**

**IN THE MATTER OF:**

Phenom Developers Pvt. Ltd. ... Appellant

Vs.

RoC ... Respondent

**Order under Section 252**

**Order delivered on 16.04.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : Ms. Stuti Vats, Adv.  
For the ROC : Ms. Mitika Raja, AROC  
For the ITD : Mr. Abhishek Maratha Sr. St. Counsel  
Mr. Pratyaksh Gupta, Jr. St. Counsel

**ORDER**

Learned AROC and Learned Counsel for the Income Tax Department seek and are granted two weeks' time to file response to the appeal.

List for hearing on 09.06.2021.

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH